

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO.*332**

TO BE ANSWERED ON THE 9TH AUGUST, 2016/SHRAVANA 18, 1938 (SAKA)

MIGRATION OF KASHMIRI PANDITS

**†*332. SHRI R. DHRUVA NARAYANA:
SHRI SANJAY HARIBHAU JADHAV:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are reports of migration of Kashmiri Pandits from the Kashmir valley over the years and if so, the details thereof;

(b) whether the Government has ascertained the reasons for the said migration and if so, the details thereof along with the other measures taken to address the said issue; and

(c) whether any action plan has been drawn for the rehabilitation and safe return of migrants to the States and if so, the details thereof including expenditure incurred thereon?

ANSWER

**MINISTER IN THE MINISTRY OF HOME AFFAIRS
(SHRI RAJNATH SINGH)**

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*332 FOR 09.08.2016.

(a) to (c): There are about 62,000 registered Kashmiri migrant families in the country. Out of these, about 40,000 registered Kashmiri migrant families are living in Jammu, about 20,000 families in Delhi/NCR and about 2000 families are settled in other parts of the country. The main reason for migration was the disturbed conditions prevailing in the valley during 1989-90.

A variety of measures have been taken over the years by the Government by way of financial assistance/ relief to the eligible families within a broad policy framework that those who have migrated will eventually return to the Valley:-

(i) A Cash relief of Rs.2500/- per person per month (maximum Rs.10,000/- per family per month) plus dry ration (9 Kg. Rice, 2 Kg. Atta per person per month and 1 Kg. Sugar per family per month) is being provided to the eligible Kashmiri Migrant families living in Jammu. A cash relief of Rs.2500/- per person per month (maximum Rs.10,000/- per family per month) is also being provided to the eligible Kashmiri migrant families living in Delhi/NCR.

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- (ii) Under PM's Rehabilitation Package 2004, 5242 two room tenements in Jammu and 200 flats at Sheikhpura (Budgam) have been constructed and allotted to the migrants. Under PM's Rehabilitation Package 2008, state government job have been provided to 1917 migrant youths and 505 transit accommodations have been constructed and allotted to the migrants employed. Besides, the Prime Minister has recently announced another package/scheme, on 7th November 2015 for providing additional 3000 state government jobs to the Kashmiri migrants and construction of 6000 transit accommodations in the Kashmir valley.**
- (iii) The Government of India is reimbursing the expenditure incurred by the State Government of Jammu and Kashmir and the Government of NCT of Delhi (cash relief above Rs.1000 per person per month) on the relief and rehabilitation of the Kashmiri**

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Migrants. Details of the reimbursement made in this regard is given below:

Financial Year	Amount reimbursed (Rs. in Crore)
1989-90 to 2013-14 (in 25 years)	1443.113
2014-15	156.062
2015-16	310.482
2016-17 (till 8th Aug 2016)	39.567
Total	1949.224
